

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2378**

TO BE ANSWERED ON 1<sup>st</sup> AUGUST, 2022 (MONDAY) / SRAVANA 10, 1944 (SAKA)

**Transfers in Canara Bank**

2378. SHRI SHANKAR LALWANI:

DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of FINANCE be pleased to state:

- (a) whether Canara Bank has transferred its employees in large numbers;
- (b) if so, the details of the total employees/officers who have been transferred during the last three years and the current year;
- (c) the amount of expenditure incurred by the Bank for the said transfers during the said period; and
- (d) the details of the profit made and loss incurred by the Bank from the said transfers?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(DR. BHAGWAT KARAD)

(a) to (d): As per information received from Canara Bank, the details of the employees transferred during the last three years & the current year and the expenditure incurred thereon is as under :-

Duration (FY)	Total Employees Transferred	Percentage of Employees Transferred	Expenditure incurred (Cr.) (Approx)
2018-19	30,605	33	20.28
2019-20	36,134	40	18.20
2020-21	34,753	39	35.23
2021-22	30,663	35	68.57

Transfer of employees in Public Sector Banks (PSBs) is governed by their respective Board approved 'Transfer Policy'. Besides transfers on administrative grounds, request transfers on medical grounds / spouse grounds & home state request transfers are also carried out by the bank. The CVC guidelines with respect to rotational transfer of employees working in sensitive posts are also duly followed.

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